



NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

104. IA/2464/2025 IA/2466/2025 C.P. (IB)/939(MB)2023

**IN THE MATTER OF**

Canara Bank

... Petitioner

Vs

Nishta Mall Management Company Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 12.06.2025**

CORAM:

SH. SUSHIL MAHADEORAO KOCHEY  
MEMBER (J)

SH. CHARANJEET SINGH GULATI  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant in IA/2464/2025: Adv. Mily Ghoshal (PH)

For the Applicant/FC in IA/2466/2025: Adv. Parimal Prasad (PH)

For the Respondent:

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**ORDER**

**IA/2464/2025**-This IA has been filed by the Resolution Professional under Section 19(2) of the IBC seeking cooperation and documents from the 8 Respondents.

**Notice of Motion-**

**Registry as well as Applicant is directed to serve notice** upon the Respondents and to submit service report/ affidavit of service along with notice copy sent to Respondents, postal receipt, track report/acknowledgement within a period of 2 weeks.

The Respondents are directed to file the reply within a period of 3 weeks thereafter by serving an advance copy upon the Counsel opposite.

List for further consideration on **05.08.2025**.

**IA/2466/2025**-This is the IA filed by the Canara Bank who has 100% voting share in the CoC. This IA has been filed for replacement of the IRP Mr. Manoj Kumar Agarwal



by Mr. Dinesh Kumar Aggarwal. The CoC in their 1<sup>st</sup> meeting held on 24.03.2025 have resolved to appoint Mr. Dinesh Kumar Aggarwal having Registration No. IBBI/IPA-002/IP-N00890/2019-2020/12843 to act as the Resolution Professional. The written consent from Mr. Dinesh Kumar Aggarwal dated 14.04.2025 has been placed on record and his AFA is valid till 31.12.2025.

In the wake that the IRP appointed by the admission order dated 24.03.2025 is not willing to continue as Resolution Professional due to personal reasons. For the reasons, as aforementioned, and those stated by the Ld. Counsel, Mr. Manoj Kumar Agarwal IRP is replaced by Mr. Dinesh Kumar Aggarwal and accordingly, this IA is **allowed** and **disposed of**.

Sd/-  
CHARANJEET SINGH GULATI  
Member(Technical)

Sd/-  
SUSHIL MAHADEORAO KOCHEY  
Member(Judicial)

*//Avdhesh//*